

in June, 1990. While State Government is to sort out technical issues on Jaisamand Modernisation Project, they have to submit modified reports on Pipalda Lift Irrigation, Pawati Canal Modernisation and Rajsamand Projects.

On inter-State issues of Chambal and Mahi Central Government has taken up the matter with the concerned States.

(c) Completion of a Project will depend upon the priority given by the State Government to a project in the 8th Plan and/or thereafter.

Inter-State Movement of Foodgrains

*198. SHRI YADVENDRA DUTT:
SHRI DALPAT SINGH PAR-
ASTE:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are considering to make the whole country as one trading zone so as to allow free inter-state movement of foodgrains and other essential commodities with a view to bring down prices;

(b) if so, the details thereof, if not, the reasons therefor;

(c) whether Government are considering to deliver stocks of foodgrains and other essential commodities from the warehouses of Food Corporation of India and other Government storage agencies into the open market with a view to bring down prices;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The entire country is treated as one zone for the movement of wheat, levy-free rice and coarsegrains since 13th April, 1977, 30th September, 1977 and 7th March, 1974 respectively. No inter-state movement

restrictions on paddy have been imposed by the Central Government. In view of the need to maximise procurement of rice, the State Governments of Andhra Pradesh, Karnataka, Punjab, Uttar Pradesh (in certain divisions) and the Union Territory of Chandigarh have imposed inter-state movement restrictions on paddy. Rajasthan and Pondicherry have imposed 25% and 30% export levy on paddy respectively. No restrictions on inter-state movement of pulses, edible oils -seeds have been imposed by the Central Government.

(c) to (e). The stocks lying with Food Corporation of India in the Central Pool are essentially meant for Public Distribution System. However, small quantities of wheat which may either be not suitable for distribution to PDS or spareable from the central pool, are sometimes sold by the FCI to the Roller Flour Mills. FCI has recently been allowed to sell some such wheat stocks through auction but actual auction sale is yet to take place.

Paddy Procurement in Orissa

*199. SHRI BALGOPAL MISHRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India is procuring paddy at support prices in all the districts of Orissa;

(b) if so, the details thereof;

(c) whether Government propose to make arrangements for procurement of paddy in all the districts of the state; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). During 1989-90 kharif marketing season, the Food Corporation of India have operated 23 purchase centres decided by the Orissa Government in addition to the 20 FCI's depots delcared as pruchase centres in the six districts of Balasore, Ganjam,